

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 396 OF 2018

Dated: 1st July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Arya Energy Ltd. & Anr.

.... Appellant(s)

Versus

Madhya Pradesh Power Management Company Ltd. & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nitin Gaur
Mr. Ashwin Kumar Nair
Mr. R. K. Thukral for R-1

Mr. S. Venkatesh
Mr. Krishnesh Bapat for R-2

ORDER

Heard learned counsel for the parties. Arguments are concluded.

Learned counsel for Respondent No.1 seeks one week's time to file written submission. Time is granted. He may file the same on or before 08.07.2019 with advance copy to the other side.

List the matter for compliance on **08.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj